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title: Need to pay wages to the employees working in Hindustan Antibiotics Limited as per Payment of Wages Act on monthly basis.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Sir, nearly 1050 employees working in the Hindustan Antibiotics Limited, which is the first pharmaceutical Company established by the Government of India in the year 1954 at Pimpri near Pune, Maharashtra, are not getting their salaries on month to month basis. As on today, 18 months' salaries are due to be paid by the Central Government owned Company resulting into almost starvation condition of those employees and their family members.

Sir, the miserable conditions of those employees are being published in the daily newspapers published from Pune and Mumbai. To save 1050 employees and their family members, I strongly demand that the Ministry should ensure, at least, the payment of wages as per the Payment of Wages Act on a monthly basis.

It is to be mentioned here that last year also I raised this issue on the floor of the House and at that time hon. Union Minister of Chemical and Fertiliser, Shri Ananth Kumar, had assured the House that the situation would be normalized soon but all that is in vain.

I urge upon the Government to mitigate their problems immediately and save the employees of this establishment.

HON. CHAIRPERSON:

Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri Sankar Prasad Datta.